

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/150/KOB/2024 in IBA/38/KOB/2019
SECTION	REG 15 IBBI.
NAME OF PARTIES	VINOD BALACHANDRAN (LIQUIDATOR) IN THE MATTER OF M/S ALBANNA ENGINEERING (INDIA) PVT LTD .
PETITIONERS ADVOCATE/ PROFESSIONAL	K.B ARUNKUMAR & POOJA K S
RESPONDENTS ADVOCATE/ PROFESSIONAL	

16 April 2024

ORDER

IA(IBC)/150/KOB/2024 in IBA/38/KOB/2019

This is an IA bearing No. 150/KOB/2024 filed by the Liquidator of M/s Albanna Engineering (India) Private Limited as per Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 to place on record the 10th Progress Report for the Quarter ending March, 2024, which is marked as Annexure A-1 in the present application.

Learned Counsel, Mr. K B Arun Kumar appears along with Learned Liquidator, Mr. Vinod Balachandran through virtual mode.

The said report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/150/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)